

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4292
ANSWERED ON:04.08.2009
DEATH OF PRISONERS
Verma Smt. Usha

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several inmates have died for want of proper medical facility/care in the jails;
- (b) the number of such cases registered during each of the last three years, Statewise; and
- (c) the steps taken to provide proper medical care/facilities to the prisoners?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (C): 'Prison' is a State subject under list II to the Seventh schedule of the Constitution. The responsibility of the prison administration, therefore, primarily lies with the State Governments. However, under the scheme of modernization of prisons phase I being implemented in all the States since 2002-03 with a total outlay of Rs. 1800 crore on cost sharing basis of 75:25 between the Central and States, the Government of India has provided funds for the construction of new prisons and repairs and renovation of existing prisons which include construction and repair & renovation of hospitals in the prison. This scheme has ended on 31.3.2009.

Date relating to the death of inmates for want of proper medical facility/care in jails are not maintained centrally.